

HIGH COURT LEGAL SERVICES COMMITTEE, BENGALURU

VIRTUAL LOK ADALAT

The High Court Legal Services Committee, Bengaluru has conducted the first virtual Lok Adalat through Video Conferencing on 14.07.2020. The Lok Adalat Bench comprising of Hon'ble Shri Justice Alok Aradhe, Judge, High Court of Karnataka and Chairman, High Court Legal Services Committee and Sri. Vijay Kumar Patil, Conciliator settled 31 cases pertaining to two Insurance Companies and awarded a compensation of a sum of Rs 62,95,000/- to the Victims of Motor Vehicle Accident.

The first virtual Lok Adalat was conducted with the able support and guidance of Hon'ble Sri. Justice Abhay S. Oka, Chief Justice and Patron-in-Chief, Karnataka State Legal Services Authority, Hon'ble Sri. Justice Aravind Kumar, Judge, High Court of Karnataka and Executive Chairman, Karnataka State Legal Services Authority and Hon'ble Sri. Justice Alok Aradhe, Judge, High Court of Karnataka and Chairman, High Court Legal Services Committee.

Advocates and litigant public are requested to make use of virtual Lok Adalat and strive to settle large number of cases during this period.

Sd/-

(Anand P. Hogade)
Secretary
High Court Legal Services
Committee